

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.
O.A.No. 250 of 1993.✓

Between

K.M.Sastry ✓

Dated: 26.3.1993.✓

... Applicant

And

1. The Chief Postmaster General, A.P.Circle, Hyderabad.
2. The Superintendent of Post Offices, Proddatur.✓

... Respondents

Counsel for the Applicant : Sri. I.Dakshina Murthy

Counsel for the Respondents : Sri. M.Keshava Rao, Addl. CGSC.

CORAM:

Hon'ble Mr. R.Balasubramanian, Administrative Member

Hon'ble Mr. T.Chandrasekhar Reddy, Judicial Member

The Tribunal made the following order:-

Admit the O.A.

The learned counsel for the applicant stated that in similar cases Interim orders have been passed. In this case also we pass the same interim order restraining the respondents from reverting the applicant until further orders.

135 of 1993. The case on 16.4.1993 for counter along with O.A.

Deputy Registrar(Judl.)

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Copy to:-

1. The Chief Postmaster General, A.P.Circle, Hyderabad-1.
2. The Superintendent of Post Offices, Proddatur-361.✓
3. One copy to Sri. I.Dakshina Murthy, advocate, CAT, Hyd.
4. One copy to Sri. M.Keshava Rao, Addl. CGSC, CAT, Hyd.
5. One spare copy.

Rsm/-

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20/3/03